routes. Thi_s principle has, however, not been applied in some States to vehicles operating on temporary permits. Efforts are being made to have a uniform policy accepted by all.

SHRI MAHESWAR NAIK: As a result of the acceptance of this principle by all the States, may I know whether it has been possible to run the inter-State services without any hindrance?

SHRI RAJ BAHADUR: In the case of States which have conformed to the principle, the flow of traffic is much smoother.

SHRI MAHESWAR NAIK: In the case of States like Madras which have not accepted the principle, may I know whether uniformity in taxation measures has been adopted by them?

SHRI RAJ BAHADUR: In the case of Madras the only difference is that they charge a higher rate for transport vehicles operating on inter-State routes on the ground that they earn a better dividend or profit.

MR. CHAIRMAN: The Question hour is over

WRITTEN ANSWERS TO QUESTIONS

SENIORITY LIST OF THE TEACHERS WORKING AT ASANSOL

♦412. SHRIMATI SAVITRY DEVI NIG AM: Will the Minister of RAILWAYS be pleased to refer to the answer given to Starred Question No. 116 in the Rajya Sabha on the 14th April, 1960 and state whether it is a fact that there is no combined seniority list of the teachers of the Railway school at Asansol?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): No, Sir. A combined seniority list of all teachers, excepting the Headmaster

(now Principal), of the Eastern Railway Higher Secondary Multipurpose School at Asansol is maintained.

REALISATION OF HOUSE RENT FROM POSTAL EMPLOYEES OF HIRAKUD PROJECT

- •416. SHRI BAIRAGI DWIBEDY: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:
- (a) what percentage of house rent was realised from the postal employees of the Hirakud Project from 1950;
- (b) whether the amount thus realised from the employees has been paid in full to the Hirakud Authority; and
- (c) if the answer to part (b) above be in the negative, whether the house rent thus realised in excess has been refunded to the employees concerned?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): (a) From 1950 to April 1957—At the rate of 10 per cent, of the pay of the officials.

From May 1957 to November 1959—Concessional rate.

From December 1959 to August 1960—At the rate of 10 ppr cent, of the pay of the officials.

From September 1960 onwards—At the rate of 7£ per cent, from the officials drawing less than Rs. 150 and @ 10 per cent, from the officials drawing above Rs. 150 p.m. from the pay.

- (b) Hirakud authorities were paid at concessional rate from 1950 to August, 1959. Payment for the re maining period has been held up due to some dispute regarding the rate at which the rent is payable for the ac commodation by P. & T.
- (c) Action is being taken to arrange for the refund of the amount recover ed from the employees after taking into consideration any additional amount that may have to be paid by them as a reault of a decision to be

taken by the Hirakud Dam Authorities in respect of percentage of rental to be paid by the Department.

SWITCH GEAR DEVELOPMENT AND TESTING LABORATORY AT BHOPAL

♦418. SHRI BABUBHAI CHINAI: Will the Minister of IRRIGATION AND POWER be pleased to state the cost and the details of the scheme to instal a Switch Gear Development and Testing Laboratory at Bhopal?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI); The scheme comprises of the installation of two sets of testing machines and accessories at an estimated cost of Rs. 200 lakhs.

MEDIUM OF INSTRUCTION IN THE EASTERN RAILWAY HIGH SCHOOL, ASANSOL

•422. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of RAILWAYS be pleased to state whether it is a fact that in spite of repeated requests from parents and students hailing from other States the medium of instruction in the Eastern Railway High School at Asansol is only Bengali?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): No, Sit'. Hindi and Urdu speaking boys receive education up to Class VI in their mother-tongue.

SCALE OF PAY OF BLOCK DEVELOPMENT OFFICERS

- *423. SHRI B. N. BHARGAVA: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:
- (a) whether Government have suggested any scale of pay for Block Development Officers in the various States; and
- (b) which States have accepted the suggestion?

THE DEPUTY MINISTER OF COM-MUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) No, Sir

(b) Does not arise.

CONFIRMATION OF THE BLOCK DEVELOP-MENT STAFF

- •424. SHRI B. N. BHARGAVA: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state;
- (a) whether Government have asked State Governments to confirm the Block Development staff within prescribed period; and
- (b) if so, the number of States in which the said staff have so far been confirmed?

THE DEPUTY MINISTER OF COM-MUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) and (b) The State Governments have been repeatedly requested by this Ministry to take up the question of making the posts of the Block Development staff permanent.

As almost all the posts of Extension Officers are borne on the permanent cadres of the respective Development Departments, the question of making the posts of Block Development staff permanent will arise mainly in the case of Block Development Officers and Village Level Workers. This subject was discussed at the meeting of the State Ministers of Community Development held in New Delhi on 9th December, 1960, and it was recommended that these posts also should be made permanent as early as possible.

DEVELOPMENT BLOCKS

*425. SHRI B. N. BHARGAVA: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state the category in which those Development Blocks which will complete